

1	2	3	4	5
11.	Maharashtra	10796.86	18999.53	3600.63
12.	Manipur	3.04	2.82	9.11
13.	Meghalaya	92.54	39.11	9.47
14.	Nagaland	0.05	0.19	0.03
15.	Orissa	1761.34	1253.88	361.08
16.	Punjab	2457.45	3431.48	457.91
17.	Rajasthan	2305.23	2086.47	395.28
18.	Sikkim	—	—	—
19.	Tamil Nadu	5041.58	9008.53	1690.70
20.	Tripura	17.30	20.31	5.03
21.	Uttar Pradesh	6853.83	7169.43	1495.07
22.	West Bengal	5284.35	7396.67	1634.14
23.	Andaman & Nicobar	10.28	16.60	3.45
24.	Arunachal Pradesh	—	—	—
25.	Chandigarh	36.39	110.47	18.59
26.	Dadra and Nagar Haveli	—	—	—
27.	Delhi	887.22	1948.57	271.66
28.	Goa, Daman and Diu	246.55	386.61	73.82
29.	Lakshadweep	—	—	—
30.	Mizoram	—	—	—
31.	Pondicherry	53.16	106.09	22.28

**Grouping of Heavy Engineering Corporation, Mining and Allied Machinery Corporation and Bharat Earth Movers Ltd. under a holding Company**

3240. DR. B. L. SHAIKESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to group the three public sector enterprises viz. the Heavy Engineering Corporation, the Mining and Allied Machinery Corporation and the Bharat Earth Movers Ltd. under a holding company ; and

(b) if so, how far the holding company method is likely to result in cutting down the losses of the first two companies and increase their efficiency ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No such decision has been taken.

(b) Does not arise.

**Manufacturing of Artificial Flavours, Colours for Food Products**

3241. DR. B. L. SHAIKESH : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the units manufacturing artificial flavours, colours and other such ingredients for use-in various types of food products in large, medium and small sectors ;

(b) whether this is a very highly profit-oriented consumer industry ;

(c) if so, whether Government have at any stage considered the expediency of having a cost audit of the products of such companies ;

(d) if not, the reasons therefor ;

(e) whether there exists any agencies for checking the spurious contents of such artificial flavours before their being marketed and